

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FIFTY-THIRD REPORT

(Presented on 19.02.2009)

The Business Advisory Committee held a sitting on Wednesday, the 18th February, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- | | | |
|-----|---|---------|
| (1) | The National Waterway (Lakhipur - Bhanga Stretch of the Barak River) Bill, 2007.
<i>(Consideration and passing)</i> | 1 hour |
| (2) | The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2009.
<i>(Consideration and passing)</i> | 1 hour |
| (3) | The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005, after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 3 hours |

3. The Committee also recommend that Private Members' Business (Resolutions) fixed for Friday, the 20th February, 2009 may be taken up on Thursday, the 26th February, 2009.

NEW DELHI;
18th February, 2009
Magha 29, 1930 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.